(b) if so, what is the anticipated extra export value that could be achieved in this way?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): (a) Yes. Sir.

(b) It is not possible to say at this stage what the extra export value will be.

## CHINESE COMPETITION IN TEXTILES

202. SHRI M. VALIULLA: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 286 in the Rajya Sabha on the 24th September, 1958, and state what further measures **are being** considered to meet the Chinese competition in textiles?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): TO further promote exports of cotton textiles, certain export incentives to textile mills and exporters were announced recently. These are detailed in Government of India's Public Notices No. 87-ITC(PN) 58 dated 31st October, 1958, No. 88-ITC(PN) 58 dated 31st October, 1958 and No. 91-ITC (PN) 58 dated 5th November 1958. Copies of these Notices are attached. [See Appendix XXIII, Annexure Nos. 33, 34 and 35 respectively].

HOUSING SCHEMES UNDER THE COAL MINES LABOUR WELFARE FUND

203. SHRI M. VALIULLA: Will the Minister of LABOUR AND EMPLOY-MENT be pleased to state the steps taken by Government to ensure that the amount allocated for housing schemes under the Coal Mines Labour Welfare Fund is fully utilized?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): The Government have formulated several schemes for the construction of houses for coal miners from the Coal Mines Labour Welfare Fund. Construction of 2153 houses has already been completed under the Township Schemes. Besides, 1626 houses have 2798

been constructed under the Subsidised Housing Scheme, and 1759 houses under the Subisdy-cum-Loan Scheme. As the progress in the construction of houses under the Subsidy and Subsidy. cum-Loan Scheme was not satisfactory, a new scheme known as "The New Housing Scheme' providing for the construction of 30,000 houses for the coal miners entirely at the cost of the Fund through the mine owners themselves during the period ending 1961, has been formulated. By the implementation of this Scheme the amount allotted for Housing Schemes from the Fund is expected to be fully, utilised.

What stand in the way of more rapid progress in the construction of houses are the non-availability of suitable non-coal bearing land for house sites and the difficulties in their acquisition. Necessary steps are being taken to acquire suitable housesites speedily.

## GOVERNMENT OF INDIA FORMS PRESS, Aligarh

204. SHRI Z. A. AHMAD: Will the Minister of Works, HOUSING AND SUP-PLY be pleased to state:

(a) the number of Hand Pressmen, Hand Pressinkers and Flyboys in the Government of India Forms Press, Aligarh, who have not been confirmed;

(b) the reasons for the delay in confirming them; and

(c) how long it will take to confirm them?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) Four Hand Pressmen, 13 Hand Pressinkers and 9 Flyboys have not been confirmed.

(b) It has been decided to abolish the Hand Press Section gradually and not to confirm any one against the posts in this Section.

(c) Does not arise.